

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 256 of 2012**

**Dated : 4<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Nava Bharat Ventures Ltd.**

**... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission**  
**& Anr.**

**....Respondent(s)**

Counsel for the Appellant(s): Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. R.K. Mehta,  
Mr. Antaryami Upadhyay &  
Mr. R.R. Pathak for R.2  
Mr. Rutwik Panda for R.1

**ORDER**

The learned counsel for the Appellant has filed the rejoinder today after serving copy on the other side.

Post the matter for hearing on **16.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/vt**